**BENCH-I** 

Noboly Rosew

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 175/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M.

Name	of the Company	Sreerampur Ispat Pvt.Lt	dVs- Bajoria Steel & Re-rollin	ng Mills Pvt.Ltd.
Under Section		9 (1) IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

## ORDER

No one is present from either side.

This is a petition u/s. 9 of the Insolvency and Bankruptcy Code, 2016 (I&B Code)

By our order dated 18/05/2017 Shri Vinod Kr. Kothari has been appointed as an Interim Resolution Professional (IRP). But till date no Progress Report has been filed by the said IRP. Let notice be issued to IRP for his personal appearance on 28/11/2017.

List on 28/11/2017.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)